

ha. in 1975-76 and now it is 640 kg/ha. in 1982-83; and

(c) if so, the reasons for discrepancy in the statement made ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. The Minister of State in the Ministry of Agriculture in the recent Seminar organised by the National Productivity Council stated the figures of 640 kgs. representing increase in productivity for the year 1982-83, which actually related to 1981-82.

(b) The productivity of oilseeds in 1975-76, 1981-82 and 1982-83 was 627, 640 and 552 kgs. per hectare respectively.

(c) It was a typographical error.

IARI Deemed University

3685. **SHRI R.L.P. VERMA :** Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 3161 on 12 December, 1983 regarding IARI Deemed University and state :

(a) the laid down provisions under which the IARI Director and the Academic Council are vested with powers to confer degrees at the IARI Deemed University ;

(b) the rules under which certain IARI S-3 scientists have been designated so-called "Professors" without selection by a competent authority, and under what provisions some have been continuing for more than the tenure of 3 years without extension of the tenure ; and

(c) how many such scientists are continuing and for how many years and what are the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Government of India, Ministry of Education Notification No. F. 24-44/58-U-5 dated 22.8.1958 under Section 3 of the UGC Act, 1956 has notified IARI as a Deemed University. Under Section 22 of this Act, the Indian Agricultural Research Institute is empowered

to award degrees. Under para 10 60 of the Institute's Post Graduate School Calendar, this power is vested in its Academic Council. The Director of the I.A.R.I. is the Chairman of the Academic Council.

(b) and (c). Prior to the introduction of the Agricultural Research Service with effect from 1.10.1975, the posts of Heads of Divisions and Professors were filled by direct recruitment by duly constituted Selection Committees. After the introduction of the Agricultural Research Service, all the scientists in the Service, viz. Scientist S-1—Rs. 700-1300, Scientist S-2—Rs. 1100-1600, Scientist S-3—Rs. 1500-2000 are inducted, recruited or promoted on the recommendations of the Agricultural Scientists Recruitment Board which is an independent and duly constituted body. All senior posts equivalent to Heads of Divisions and Professors are included in the S-3 Grade of the Agricultural Research Service. Recruitment is no longer made for the posts of Professors specifically. The Director, I.A.R.I. is competent to assign specific duties to scientists working under him and designate suitable S-3 scientists as Professors. In Divisions, where the Heads of Divisions and/or Professors were recruited prior to the introduction of the A.R.S., or the Head of the Division has been given a second tenure of three years in accordance with the existing instructions, the scientists working as Professors have continued for periods more than three years. The number of such scientists working at present as Professors is 8 and they have been working for periods ranging from 4 to 7 years.

Time Scale Promotion in FCI

3686. **SHRI BHEEKHABHAI :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether FCI management has received a proposal for merger of all the cadres from Asstt. Managers level and deployment according to qualification/experience of personnel in view of fact that AM (General/godown) of year 1970-71 have been promoted to DM post but AM (QC) of 1964-65 are still stagnating ;

(b) if so Government's reaction thereto ;